

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	

For Admission (After Notice)

2.	Comp. App. (AT) No. 05 of 2021	Mr. Chandrasekaran Ananthanarayanan Vs. Registrar of Companies, Chennai	R.L. Sinha	
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For Hearing

3.	Comp. App. (AT) (Ins) No. 736 of 2020	Indian Overseas Vs. RCM Infrastructure Ltd. & Anr.	Mayuri Raghucanshi Akshat Singh	J. Mani Vannan-R1 Aditya Verma
4.	Comp. App. (AT) (Ins) No. 757 of 2020	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	Y Suryanarayan-R1 Pankaj Vivek-R2, R3 & R4

02:00 PM

For Hearing

5.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary-R (3-7) Parth Tandon-R (8-11) Subrahmanyam
6.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd. & Ors.	Krishna dev .J	Hemant Chaudhary-R (3-7) Parth Tandon-R (8-11) Subrahmanyam

7.	Comp. App. (AT) (Ins) No. 832 of 2020	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
8.	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**